

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/19850/2024 BLAPL/7133/2024	RAMDAS HANTAL @ OKIL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	POTTANGI /35 /2019 ADDL DISTRICT AND SESSIONS JUDGE CT/0000038/2019
2	D-BLAPL/20234/2024 BLAPL/7134/2024	SADIK@SADEKH HUSSAIN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CAPITAL P.S. /226 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000753/2024
3	D-BLAPL/20639/2024 BLAPL/7135/2024	PRATIMA PAHAN VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	KHALLIKOTE /494 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001178/2024
4	D-BLAPL/20248/2024 BLAPL/7136/2024	SUJIT ATHAJUALI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	HARABHANGA /59 /2024 J.M.F.C.,HARBHANGA(Baudh) CT/0000146/2024
5	D-BLAPL/20642/2024 BLAPL/7137/2024	DIPTIRANJAN PALAI VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	AIR FIELD P.S. /14 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000038/2024
6	D-BLAPL/20319/2024 BLAPL/7138/2024	LELIA RANJIKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	KHATIGUDA /26 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000045/2023
7	D-BLAPL/20315/2024 BLAPL/7139/2024	SUKSEN @ SUKCHAND BAGH VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	ORKEL /81 /2024 DISTRICT AND SESSIONS JUDGE,MAL CT/0000048/2024
8	D-BLAPL/20733/2024 BLAPL/7140/2024	RISHI @ GYANARANJAN DAS VS STATE OF ODISHA	PRAFULLA KUMAR JENA VS	NIMAPADA /254 /2022 J.M.F.C.,NIMAPARA(Puri) GR/0000702/2022
9	D-BLAPL/20877/2024 BLAPL/7141/2024	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000367/2024
10	D-BLAPL/21048/2024 BLAPL/7142/2024	RUSHI PRASAD NAHAK VS STATE OF ODISHA	DEVASHIS PANDA VS	BAIDYANATHPUR /317 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002192/2022
11	D-BLAPL/20777/2024 BLAPL/7143/2024	SRIKANT BAGH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE SADAR /191 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000690/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/20586/2024 BLAPL/7144/2024	SUSHANTA KUMAR DHALASAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CHAULIAGANJA /172 /2009 1ST ADJ,CUTTACK(Cuttack) ST/0000186/2018
13	D-BLAPL/19311/2024 BLAPL/7145/2024	SALMAN NAYAK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	GARBANDHA /11 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000014/2024
14	D-BLAPL/20627/2024 BLAPL/7146/2024	TAJESH@TARANISEN DASH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /149 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000290/2024
15	D-BLAPL/15131/2024 BLAPL/7147/2024	GULU @ BULU NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CAPITAL P.S. /137 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000329/2023
16	D-BLAPL/18785/2024 BLAPL/7148/2024	BABULAL SEN VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	POTTANGI /24 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000023/2023
17	D-BLAPL/15037/2024 BLAPL/7149/2024	SAIDRAK GAMANGO VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	PATTAPUR (ASKA) /332 /2021 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) Spl/0000049/2021
18	D-BLAPL/20617/2024 BLAPL/7150/2024	PRASANTA BEHERA VS STATE OF ODISHA	DEBASNAN DAS VS	MAHILA P.S. BUXIBAZAR /188 /2012 2ND ADJ,CUTTACK(Cuttack) ST/0000099/2024
19	D-BLAPL/20752/2024 BLAPL/7151/2024	HIRAN NAG VS STATE OF ODISHA	SIDHARTHA DAS VS	KORAPUT SADAR /108 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000562/2024
20	D-BLAPL/20859/2024 BLAPL/7152/2024	K.SANTOSH PATRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /344 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001089/2024
21	D-BLAPL/20369/2024 BLAPL/7153/2024	RANADEEP SINGH VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	NANDAPUR /75 /2020 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000064/2020
22	D-BLAPL/20929/2024 BLAPL/7154/2024	KUNA ACHARYA @ SANKAR ACHARYA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BANKI /104 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac) GR/0000149/2024
23	D-BLAPL/20223/2024	GOURANGA BISOYI @ BAPI	KURESH PRASAD DASH	BHANJANAGAR /279 /2008

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7155/2024	VS STATE OF ODISHA	VS	A.D.J.,BHANJANAGAR(Ganjam) ST/000015/2010
24	D-BLAPL/20887/2024 BLAPL/7156/2024	BABULA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /445 /2024 J.M.F.C,TANGI(Khordha) GR/0000408/2024
25	D-BLAPL/20387/2024 BLAPL/7157/2024	SANTOSH JENA VS STATE OF ODISHA	DEBASNAN DAS VS	AUL /123 /2019 A.D.J.,KENDRAPARA(Kendrapara) ST/0000091/2021
26	D-BLAPL/18897/2024 BLAPL/7158/2024	LAXMIDHAR SWAIN@KALU VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	SPL.TASK FORCE /11 /2022 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000046/2022
27	D-BLAPL/20224/2024 BLAPL/7159/2024	DILCHAND PANIDIA VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	LAHUNIPADA /127 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0000519/2024
28	D-BLAPL/20893/2024 BLAPL/7160/2024	ABHISHEK SAHOO VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BETNOTI /135 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000027/2024
29	D-BLAPL/20906/2024 BLAPL/7161/2024	RAJENDRA ANTI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	RAIGHAR /107 /2024 ADJ,UMERKOTE(Nabarangapur) CT/0000027/2024
30	D-BLAPL/17449/2024 BLAPL/7162/2024	SK.AJBAHAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JALESWAR /297 /2021 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000235/2021
31	D-BLAPL/20889/2024 BLAPL/7163/2024	SK.KUTUPUDDIN@KUTUB@SK.KUTUBUDDIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /5 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000022/2024
32	D-BLAPL/20916/2024 BLAPL/7164/2024	JUGALA PERA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTAC 2(A)CC/0000080/2024
33	D-BLAPL/20897/2024 BLAPL/7165/2024	DHOBU PANGI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MUDULIPODA /54 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000067/2021
34	D-BLAPL/20936/2024 BLAPL/7166/2024	JUKA @ BANCHHANIDHI PRADHAN VS	SOUMYA RANJAN MOHANTY VS	REMUNA /11 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/20939/2024 BLAPL/7167/2024	STATE OF ODISHA RAJKISHORE BHOI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	CT/0000063/2024 / /0 SPECIAL COURT,CUTTACK(Cuttack)
36	D-BLAPL/20991/2024 BLAPL/7168/2024	GULU@BULU NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	2(A)CC/0000068/2024 CAPITAL P.S. /345 /2023 S.D.J.M.,BHUBANESWAR(Khordha)
37	D-BLAPL/20943/2024 BLAPL/7169/2024	SOUBHAGYA RANJAN NAYAK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	CT/0000926/2023 / /0 SPECIAL COURT,CUTTACK(Cuttack)
38	D-BLAPL/20976/2024 BLAPL/7170/2024	SOHAN PRADHAN@SOHAN KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	2(A)CC/0000069/2024 BARKOTE /316 /2024 SPECIAL JUDGE,DEOGARH(Debagarh)
39	D-BLAPL/20993/2024 BLAPL/7171/2024	SK. SABJAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	Spl/0000010/2024 SPL.TASK FORCE /21 /2021 A.D.J.,BALASORE(Baleshwar)
40	D-BLAPL/20998/2024 BLAPL/7172/2024	AJAYA KUMAR DHAL VS STATE OF ODISHA	ASHOK JENA VS	Spl/0000137/2021 / /0 DISTRICT & SESSIONS JUDGE,CUTTACK
41	D-BLAPL/20460/2024 BLAPL/7173/2024	SUBHASH @ SARAT CHANDRA PRADHAN VS STATE OF ODISHA	PRATIK NAYAK VS	2(A)CC/0000072/2024 SARANAKUL /115 /2023 ADDL. DIST. AND SESSION JUDGE, OD
42	D-BLAPL/20982/2024 BLAPL/7174/2024	JUDHISTIRA SOREN@TAKEL@JUDHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ST/0000122/2023 MANCHESWAR P.S. /116 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR
43	D-BLAPL/20949/2024 BLAPL/7175/2024	UTTAM DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TR/0000148/2023 K.NUAGOAN /36 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal)
44	D-BLAPL/20975/2024 BLAPL/7176/2024	PRASHANTA PANGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Spl/0000029/2024 CHITRAKONDA /142 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang
45	D-BLAPL/20326/2024 BLAPL/7177/2024	SONIA TRIPATHY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	Spl/0000163/2022 INFOCITY PS /368 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001340/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/20233/2024 BLAPL/7178/2024	SUSANT KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0002130/2023
47	D-BLAPL/20985/2024 BLAPL/7179/2024	NETRANANDA JAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MELCHHAMUNDA /122 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000022/2024
48	D-CMAPL/28747/2024 CMAPL/202/2024	BHAGABATA MOHARANA VS PARADIP PORT TRUST,JAGATSINGHPUR	ADV VS	// ()
49	D-CMAPL/28798/2024 CMAPL/203/2024	JHARANA BEHERA VS UNION OF INDIA	PURNA CHANDRA DAS VS	// ()
50	D-CMAPL/22839/2024 CMAPL/204/2024	RAMESH CHANDRA NAIK VS STATE OF ODISHA	ADV. VS	// ()
51	D-CMP/28269/2024 CMP/767/2024	DEBASIS MISHRA VS SOUMENDRA KUMAR DAS	MANOJ KUMAR PANDA VS	// A.D.J.,BHUBANESWAR(Khordha) Fao/0000007/2024
52	D-CMP/29324/2024 CMP/768/2024	PADMINI PATEL VS PADMABATI NAIK	ALOK KUMAR PANDA VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/0000055/2021
53	D-CONTC/21748/2024 CONTC/5475/2024	RABINDRANATH BAHINIPATI VS GOPINATH KUANR, SUB COLLECTOR CUM S.D.M,PURI	ADV. VS	// ()
54	D-CONTC/28596/2024 CONTC/5476/2024	SAMPAD ROUT VS BIBHUTI BHUSAN BEHERA, CHIEF MANAGER CUM AUTHORISED OFFICER, UCO BANK, CUTTACK	ADV. VS	// ()
55	D-CONTC/28623/2024 CONTC/5477/2024	MIRA SAHU VS ARINDAM DAKUA, COLLECTOR AND D.M, CUTTACK	SUMAN MODI VS	// ()
56	D-CONTC/26971/2024 CONTC/5478/2024	SURAJ KUMAR BHUE VS ANISH DAYAL SINGH, D.I.G	ADV VS	// ()
57	D-CONTC/29766/2024	SARADA CHARAN BEHERA	ADV	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5479/2024	VS ASWATHY,IAS	VS	0 //
58	D-CONTC/29789/2024 CONTC/5480/2024	RASHMI REKHA ROUT VS SUSANTA KUMAR DASH, DIRECTOR SECONDARY EDUCATION	ADV VS	// 0 //
59	D-CONTC/29796/2024 CONTC/5481/2024	SACHIDANANDA MOHANTY VS SUSHIL KUMAR LOHANI, I.A.S.	SARATCHANDRA SAMAL VS	// 0 //
60	D-CONTC/29861/2024 CONTC/5482/2024	AKRURA MAHALIK VS ASWATHY S., I.A.S.	ADV VS	// 0 //
61	D-CONTC/29969/2024 CONTC/5483/2024	BIRANJAN MAJHI VS TAHASILDAR, RAYAGADA	ADV VS	// 0 //
62	D-CONTC/30019/2024 CONTC/5484/2024	SATYASAI ROUTRAY VS SANGRAM KUMAR SWAIN, EXAM DEAN, CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT, BBSR	ADV. VS	// 0 //
63	D-CONTC/30108/2024 CONTC/5485/2024	RABINDRA KUMAR DAS VS ANU GARG, I.A.S.	ADV. VS	// 0 //
64	D-CONTC/30288/2024 CONTC/5486/2024	MAGUNI MANDAL VS ARINDAM DAKUA, COLLECTOR AND D.M, CUTTACK	MANAS PATI VS	// 0 //
65	D-CONTC/29865/2024 CONTC/5487/2024	ABADHUT RAUL VS ASWATHY S., I.A.S.	ADV VS	// 0 //
66	D-CONTC/29866/2024 CONTC/5488/2024	JISHUKHRISTA PRADHAN VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
67	D-CONTC/30311/2024 CONTC/5489/2024	ANTARYAMI NAYAK VS AKRURA BARIK, D.E.O, BHADRAK	ADV VS	// 0 //
68	D-CRLMA/20496/2024 CRLMA/127/2024	SUJIT ROUT VS	SARADA PRASAD DASH VS	KAMAKHYANAGAR /188 /2023 ADDL.SESIONS JUDGE, KAMAKHYANAGAR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CRLMC/19730/2024 CRLMC/2644/2024	STATE OF ODISHA JANARDAN BAL VS	BIDYADHAR MANSING VS	CT/0000118/2023 CUTTACK VIGILANCE /37 /1999 SPL.JUDGE (VIG),CUTTACK(Cuttack)
70	D-CRLMC/19732/2024 CRLMC/2645/2024	STATE OF ODISHA NRUSINGHA CHARAN BEHERA VS	BIDYADHAR MANSING VS	TR/0000079/2013 CUTTACK VIGILANCE /37 /1999 SPL.JUDGE (VIG),CUTTACK(Cuttack)
71	D-CRLMC/20605/2024 CRLMC/2646/2024	STATE OF ODISHA KULAMANI DAS VS	SUSANTA KUMAR BARAL VS	TR/0000079/2013 FATEGARH /26 /2010 A.D.J.,NAYAGARH(Nayagarh)
72	D-CRLMC/18495/2024 CRLMC/2647/2024	STATE OF ODISHA DINESH KUMAR YADAV VS	SATYA SMRUTI MOHANTY VS	ST/0000009/2014 KHURDA SADAR /253 /2023 S.D.J.M.,KHURDA(Khordha)
73	D-CRLMC/20482/2024 CRLMC/2648/2024	STATE OF ODISHA KISHORE KUMAR SINHA VS	GOUTAM CHARAN ROUT VS	GR/0000831/2023 BADAMBADI /183 /2014 PRESIDING OFFICER,DESIGNATED COU
74	D-CRLMC/18480/2024 CRLMC/2649/2024	STATE OF ODISHA KHAGAPATI KHEMUDU @ GAMANGO VS	ASIT KUMAR JENA VS	CT/0000009/2021 CHITRAKONDA /60 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang
75	D-CRLMC/20178/2024 CRLMC/2650/2024	STATE OF ODISHA BALABHADRA PATRA VS	SUSIL KUMAR PATTNAIK VS	Spl/0000059/2024 / /0 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund
76	D-CRLMC/20269/2024 CRLMC/2651/2024	STATE OF ODISHA MADHUSUDAN PALAI VS	MANAS KUMAR CHAND VS	2(A)CC/0000182/2022 TANGI (KHURDA) /443 /2023 J.M.F.C,TANGI(Khordha)
77	D-CRLMC/20632/2024 CRLMC/2652/2024	STATE OF ODISHA PURNA CHANDRA BISWAL VS	LAXMINARAYAN PATEL VS	GR/0000385/2023 BEGUNIA P.S. /263 /2021 S.D.J.M.,KHURDA(Khordha)
78	D-CRLMC/20408/2024 CRLMC/2653/2024	STATE OF ODISHA BALDEV RATH VS	SATYA NARAYAN MISHRA 4 VS	GR/0001606/2021 BODEN /130 /2019 JMFC, BODEN(Nuapada)
79	D-CRLMC/20458/2024 CRLMC/2654/2024	STATE OF ODISHA BAPUN MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CT/0000180/2019 PATNA /66 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000029/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/18298/2024 CRLMC/2655/2024	SUBHAM KUMAR @ SAHIS @ SUBHAM KUMAR SAHIS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /216 /2017 DIST.& SESSIONS JUDGE,NAWAPARA(O Sa/0000094/2017
81	D-CRLMC/19633/2024 CRLMC/2656/2024	SUSANTA MOHAPATRA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	/ /0 J.M.F.C.,SORO(Baleshwar) ICC/0000010/2024
82	D-CRLMC/20492/2024 CRLMC/2657/2024	RUSHABA BISWAL@ TULU BISWAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	barpalli /78 /2023 J.M.F.C,BARPALLI(Bargarh) GR/0000076/2023
83	D-CRLMC/20504/2024 CRLMC/2658/2024	PINTU KUMAR SAHU VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	/ /0 EXECUTIVE MAGISTRATE,JHARSUGUD CMC/0000006/2024
84	D-CRLMC/20619/2024 CRLMC/2659/2024	BANA @ BANAMBAR PARIDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHANDAPARA /46 /2014 ASST.SESSION JUDGE, KHANDAPADA ST/0000298/2023
85	D-CRLMC/20525/2024 CRLMC/2660/2024	DEEPAK KUMAR ROUT VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	DHAMNAGAR /172 /2015 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000019/2018
86	D-CRLMC/20490/2024 CRLMC/2661/2024	NIKHIL@LAXMAN SAHOO VS STATE OF ODISHA	BHARAT JALLI VS	LINGARAJ P.S. /172 /2021 J.M.F.C.,BHUBANESWAR(Khordha) CT/0003613/2021
87	D-CRLMC/19386/2024 CRLMC/2662/2024	DAYANIDHI PALATASINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /107 /2024 J.M.F.C.,BEGUNIA(Khordha) GR/0000104/2024
88	D-CRLMC/20498/2024 CRLMC/2663/2024	SUBHA KANTA BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 ADDL.SESSIONS JUDGE,NIMPARA(Puri) CRA/0000003/2024
89	D-CRLMC/20670/2024 CRLMC/2664/2024	MUKESH OJHA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	DHARMASALA /27 /2011 J.M.F.C.,CHANDIKHOLE(Jajapur) GR/0000124/2011
90	D-CRLMP/15763/2024 CRLMP/1057/2024	SWAPNA MOHAPATRA VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	TIRTOL /184 /2024 () //
91	D-CRLMP/20371/2024	AKSHYA KUMAR PRUSTY	ASIT KUMAR JENA	JATNI P.S. /244 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1058/2024	VS STATE OF ODISHA	VS	() //
92	D-CRLMP/17719/2024 CRLMP/1059/2024	SARASWATI NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	MARINE KASIA /19 /2024 () //
93	D-CRLMP/20303/2024 CRLMP/1060/2024	KANHAIYALAL HAPPANI VS STATE OF ODISHA	RAMDAS ACHARY VS	BHANJANAGAR /61 /2024 () //
94	D-CRLREV/17615/2024 CRLREV/341/2024	ASHANTA KUMAR PRADHAN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur) CRA/0000019/2023
95	D-CRLREV/20469/2024 CRLREV/342/2024	IPSA MISHRA VS NIRMAL KUMAR SENAPATI	RAJEET ROY VS	//0 2ND ADJ CUM SPL JUDGE,BHUBANESW CRA/0000090/2023
96	D-CRP/27085/2024 CRP/22/2024	ASHOK KUMAR SAHU VS GANJAM DISTRICT CRICKET ASSOCIATION ,GANJAM	THAKUR SANGRAM SINGH VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000421/2022
97	D-FAO/28909/2024 FAO/324/2024	JAYANTI SINGH VS STATE OF ODISHA	KARUNAKAR RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000067/2023
98	D-ITA/28700/2024 ITA/23/2024	M/S. S.M. AGRO PLANTERS AND PROCESSORS PVT. LTD.,DHENKANAL VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,ODISHA	JAGAMOHAN PATTANAIAK VS	// () //
99	D-MACA/28238/2024 MACA/648/2024	D.M., M/S. NATIONAL INSURANCE COMPANY LTD., CUTTACK VS MANASI ROUT	PRAKASH KUMAR MOHANTY VS	// II MACT,CUTTACK(Cuttack) MISCA/0000429/2020
100	D-MACA/28527/2024 MACA/649/2024	BISHNU PRASAD JENA VS SUBAS CHANDRA BHARIMALLA	AMIYA KUMAR MOHANTY VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000103/2018
101	D-MACA/28475/2024 MACA/650/2024	KABIRAJ NAYAK VS DHRUBA CHARAN PRADHAN	KAPILA CHARAN NAYAK VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000729/2019
102	D-MACA/29310/2024 MACA/651/2024	THE LEGAL OFFICER,HDFC ERGO GENERAL INSURANCE COMPANY LIMITED VS	G.P.DUTTA VS	// II MACT (SD),BERHAMPUR(Ganjam)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-MACA/27239/2024 MACA/652/2024	NIHARIKA MAJHI ORIENTAL INSURANCE CO. L.TD. VS JIBARADHAN MAHANANDA	G.P.DUTTA VS	Mac/0000177/2019 // 1ST ADDL SESSIONS JUDGE CUM PO,C Mac/0000056/2022
104	D-MACA/27158/2024 MACA/653/2024	ORIENTAL INSURANCE COMPANY LTD. VS JAYAMAN BAGARTI	G.P.DUTTA VS	// 1ST ADDL SESSIONS JUDGE CUM PO,C Mac/0000081/2022
105	D-MACA/26735/2024 MACA/654/2024	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED VS BIDESHI PATRA	ADAM ALI KHAN VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000043/2017
106	D-MACA/27243/2024 MACA/655/2024	ORIENTAL INSURANCE CO. L.T.D VS SOMANATH BEHERA	G.P.DUTTA VS	// 1ST ADDL SESSIONS JUDGE CUM PO,C Mac/0000058/2022
107	D-MACA/26014/2024 MACA/656/2024	DILLIP KUMAR SWAIN VS BIBHUTI BHUSAN SWAIN	KAPILA CHARAN NAYAK VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000057/2018
108	D-MACA/26010/2024 MACA/657/2024	LAXMIDHAR CHHOTRAY VS SARBESWAR LENKA	KAPILA CHARAN NAYAK VS	// II MACT,CUTTACK(Cuttack) MISCA/0000276/2020
109	D-MACA/25018/2024 MACA/658/2024	D.M., M/S. SRIRAM GENERAL INSURANCE CO. LTD., BBSR VS ASHABA NAIK	G.P.DUTTA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000410/2015
110	D-MACA/29290/2024 MACA/659/2024	M.LEGAL, M/S. ORIENTAL INSURANCE CO. L.T.D. VS BANITA PRADHAN	G.P.DUTTA VS	// A.D.J.,KENDRAPARA(Kendrapara) Mac/0000007/2022
111	D-MACA/28729/2024 MACA/660/2024	MANAGER LEGAL, LIBERTY GENERAL INSURANCE COMPANY LTD. VS DAYANIDHI SWAIN	ADAM ALI KHAN VS	// A.D.J.,ASKA(Ganjam) Mac/0000053/2020
112	D-MACA/27159/2024 MACA/661/2024	ORIENTAL INSURANCE CO. L.T.D. VS PURUNDAR @ PURANDAR MAHANANDA	G.P.DUTTA VS	// 1ST ADDL SESSIONS JUDGE CUM PO,C Mac/0000055/2022
113	D-MACA/28512/2024 MACA/662/2024	D.M, ORIENTAL INSURANCE CO. L.T.D. VS GANESH CHANDRA PANIGRAHI	PRASANTA KUMAR MAHALI VS	// 4TH M.A.C.T. BHAWANIPATNA(Kalahan Mac/0000063/2015

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-MACA/29577/2024 MACA/663/2024	DASARATHI SAHOO VS PRANATI NAYAK	KAPILA CHARAN NAYAK VS	// II MACT,CUTTACK(Cuttack) MISCA/0000358/2016
115	D-MACA/29173/2024 MACA/664/2024	DEEPAK KUMAR BARICK VS SK. MUBARAK	PRADEEP KUMAR MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000118/2018
116	D-RPFAM/29609/2024 RPFAM/200/2024	KAMALIKA MITRA VS SUVENDU PATRI	GOUTAM KUMAR ACHARYA(SENIOR ADV.) VS	// JUDGE FAMILY COURT,BHUBANESWA IA/0000005/2021
117	D-RSA/25714/2024 RSA/235/2024	CHHABINDRA BISWAL VS SRABANI BISWAL	JAGAJIBAN PRADHAN VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) RFA/0000008/2019
118	D-RVWPET/22804/2024 RVWPET/148/2024	BHASKAR CHANDRA KUNDU VS STATE OF ODISHA	ADV. VS	// () //
119	D-RVWPET/25470/2024 RVWPET/149/2024	CHHOTELAL DILLA VS STATE OF ODISHA	ADV. VS	// () //
120	D-RVWPET/25474/2024 RVWPET/150/2024	JUDHISTIR LUHAR VS STATE OF ODISHA	ADV VS	// () //
121	D-RVWPET/25477/2024 RVWPET/151/2024	ARJUN ROUT @ ARJUN DILLA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// () //
122	D-RVWPET/25478/2024 RVWPET/152/2024	ROHITA LOHAR VS STATE OF ODISHA	ADV VS	// () //
123	D-RVWPET/25479/2024 RVWPET/153/2024	JOGINDRA BHAINSAL VS STATE OF ODISHA	ADV. VS	// () //
124	D-RVWPET/25480/2024 RVWPET/154/2024	DEEPAK LUHAR VS STATE OF ODISHA	ADV VS	// () //
125	D-RVWPET/25471/2024	BISAKHA SETH	ADV	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RVWPET/155/2024	VS STATE OF ODISHA	VS	0 //
126	D-RVWPET/25476/2024 RVWPET/156/2024	GURU CHARAN BAGAR VS STATE OF ODISHA	ADV. VS	// 0 //
127	D-STREV/25237/2024 STREV/30/2024	M/S. ORISSA SPINNING MILLS L.T.D. VS STATE OF ODISHA	SANDEEP KU. JENA VS	// 0 //
128	D-TRPCRL/19601/2024 TRPCRL/56/2024	RADHESYAM PANDA VS KRUSHNAPRIYA RATH	RAJIB LOCHAN PATTNAIK VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000094/2024
129	D-WA/29434/2024 WA/1955/2024	STATE OF ODISHA VS DEBARAJ ACHARYA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
130	D-WA/29438/2024 WA/1956/2024	STATE OF ODISHA VS BHAGIRATHI NAYAK	SANGRAM JENA, A.G.A. VS	// 0 //
131	D-WA/29441/2024 WA/1957/2024	STATE OF ODISHA VS SUDHIR KUMAR MOHANTY	TARUN PATNAIK, A.S.C. VS	// 0 //
132	D-WA/29050/2024 WA/1958/2024	STATE OF ODISHA VS KODANDAPANI BARAL	SASWAT DAS,A.G.A VS	// 0 //
133	D-WA/25361/2024 WA/1959/2024	STATE OF ODISHA VS NILAMANI MISHRA	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
134	D-WP(C)/29597/2024 WP(C)/17172/2024	MANIRAM GOND VS STATE OF ODISHA	KISHORE KUMAR PATNAIK VS	// 0 //
135	D-WP(C)/29533/2024 WP(C)/17173/2024	KARPURA ROUT VS SECRETAR,. HIGHER EDUCATION DEPT, BBSR	ASWINI KUMAR DASH VS	// 0 //
136	D-WP(C)/26173/2024 WP(C)/17174/2024	M/S. ARSS SCPL JV. BBSR VS	ANUP NARAYAN MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/29620/2024 WP(C)/17175/2024	THE CHIEF COMMNR, CT AND GST, CUTTACK SRIKANTA KUMAR SAHU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// // 0 //
138	D-WP(C)/23368/2024 WP(C)/17176/2024	M/S.BRACE IRON AND STEEL PRIVATE LTD.,NEW DELHI VS CHIEF COMMNR. OF CT AND GST, ODISHA, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
139	D-WP(C)/29647/2024 WP(C)/17177/2024	ANJANA SWAIN VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
140	D-WP(C)/29621/2024 WP(C)/17178/2024	KALPANA MAHARANA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
141	D-WP(C)/29410/2024 WP(C)/17179/2024	KAMALENDU PRADHAN VS SWAPNARANI SAHU	NIROD KUMAR SAHU VS	// 0 //
142	D-WP(C)/29639/2024 WP(C)/17180/2024	MAHESWAR MAHAPATRA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
143	D-WP(C)/29553/2024 WP(C)/17181/2024	BILASH KUMAR KHATUA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
144	D-WP(C)/29303/2024 WP(C)/17182/2024	HARE KRUSHNA ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
145	D-WP(C)/25979/2024 WP(C)/17183/2024	HRUSHIKESH PATEL VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	// 0 //
146	D-WP(C)/24887/2024 WP(C)/17184/2024	M/S. BALAJI COTTON CORPORATION, RAYAGADA VS COMMISSIONER OF STATE TAX, CUTTACK	JAGAMOHAN PATTANAIAK VS	// 0 //
147	D-WP(C)/29455/2024 WP(C)/17185/2024	BISWANATH BARAD VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/29514/2024 WP(C)/17186/2024	DR. ARUN KUMAR MALLICK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
149	D-WP(C)/29335/2024 WP(C)/17187/2024	HEMANT KUMAR BEHERA VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	// 0 //
150	D-WP(C)/26067/2024 WP(C)/17188/2024	M/S. ASHOK KUMAR MEHER VS COMMISSIONER OF SALES TAX CT AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
151	D-WP(C)/29611/2024 WP(C)/17189/2024	DURGA PRASAD PATNAIK VS STATE OF ODISHA	KISHORE KUMAR PATNAIK VS	// 0 //
152	D-WP(C)/27167/2024 WP(C)/17190/2024	DHIRENDRA BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
153	D-WP(C)/29427/2024 WP(C)/17191/2024	SUKADEBA SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
154	D-WP(C)/25869/2024 WP(C)/17192/2024	LAMBODAR PANIGRAHI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
155	D-WP(C)/29142/2024 WP(C)/17193/2024	ASHOK KUMAR PARIJA VS STATE OF ORISSA	PRAVAT LENKA VS	// 0 //
156	D-WP(C)/28924/2024 WP(C)/17194/2024	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //
157	D-WP(C)/22651/2024 WP(C)/17195/2024	ARAKHITA PRADHAN VS UNION OF INDIA	MRUTYUNJAY PAGAL VS	// 0 //
158	D-WP(C)/26337/2024 WP(C)/17196/2024	PRANATI KAUR VS THE STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
159	D-WP(C)/28743/2024	MOTILAL MAHALINGA	JAGABANDHU SAHU	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17197/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/28432/2024 WP(C)/17198/2024	ABHINNA KUMAR SWAIN VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
161	D-WP(C)/26983/2024 WP(C)/17199/2024	RAJAT RANJAN ROUT VS THE OMBUDSMAN-II, ODISHA ELECTRICITY REGULATORY COMMISSION, KHURDA	RASHMI KANTA ACHARYA VS	// 0 //
162	D-WP(C)/30409/2024 WP(C)/17200/2024	SURYAMANI TRIPATHY VS STATE OF ORISSA	GYANA RANJAN SETHI VS	// 0 //
163	D-WP(C)/29605/2024 WP(C)/17201/2024	DHANAPATI EADINGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
164	D-WP(C)/30041/2024 WP(C)/17202/2024	THE EXECUTIVE ENGINEER (ELECT.), RAYAGADA ELECTRICAL DIVISION (RED), VS HEMANT GULANI	SHRI KANTA KUMAR TRIPATHY VS	// 0 //
165	D-WP(C)/29581/2024 WP(C)/17203/2024	DUPANA BHAGABAN @ BAIRIYA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
166	D-WP(C)/30084/2024 WP(C)/17204/2024	BHAGABAN SAHU VS TINGIRI SAHU	BISWA RANJAN DAS VS	// 0 //
167	D-WP(C)/29929/2024 WP(C)/17205/2024	PRAFULLA KUMAR ROUT VS STATE OF ODISHA	DHULESWAR CHAUDHURY VS	// 0 //
168	D-WP(C)/29556/2024 WP(C)/17206/2024	SANDHYARANI PALLAURI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
169	D-WP(C)/29943/2024 WP(C)/17207/2024	BIDYUTPRAVA HOTA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
170	D-WP(C)/29957/2024 WP(C)/17208/2024	BRAJA DASH VS	BIBHU PRASAD DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/29682/2024 WP(C)/17209/2024	STATE OF ODISHA NALINI BEHERA VS	DILLIP KUMAR SAHU VS	// // 0
172	D-WP(C)/29945/2024 WP(C)/17210/2024	STATE OF ODISHA BHABANI SHANKAR KHUNTIA VS	NALINI KANTA DASH VS	// // 0
173	D-WP(C)/29972/2024 WP(C)/17211/2024	AUTORISED OFFICER, PUNJAB NATIONAL BANK, BBSR BALARAM INSTITUTE OF MEDICAL SCIENCE, KHURDA VS	GYANA RANJAN SETHI VS	// // 0
174	D-WP(C)/29948/2024 WP(C)/17212/2024	STATE OF ODISHA PRAVAKAR NAIK VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0
175	D-WP(C)/29951/2024 WP(C)/17213/2024	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	PRABHAT KUMAR DASH VS	// // 0
176	D-WP(C)/29816/2024 WP(C)/17214/2024	REGIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD. BBSR SUSHANTA KUMAR DAS VS	SAMARENDRA KUMAR MOHANTY VS	// // 0
177	D-WP(C)/29471/2024 WP(C)/17215/2024	SETTLEMENT OFFICER, CUTTACK UMASANKAR DAS VS	HRUSIKESH GHADAI VS	// // 0
178	D-WP(C)/30069/2024 WP(C)/17216/2024	STATE OF ODISHA BHANJA KISHORE SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
179	D-WP(C)/29984/2024 WP(C)/17217/2024	STATE OF ODISHA UMAKANTA BEHERA VS	SAROJ KUMAR DASH VS	// // 0
180	D-WP(C)/24020/2024 WP(C)/17218/2024	STATE OF ODISHA SANDIP MOHAPATRA VS	PRAVAT KUMAR NAYAK VS	// // 0
181	D-WP(C)/29473/2024 WP(C)/17219/2024	STATE OF ODISHA CHIRANJIT DAS VS	HRUSIKESH GHADAI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/29998/2024 WP(C)/17220/2024	MAHESH CHANDRA RAY VS STATE OF ODISHA	ATUL KUMAR MOHANTY VS	// 0 //
183	D-WP(C)/29917/2024 WP(C)/17221/2024	ODISHA STATE FINANCIAL CORPORATION., CUTTACK VS SARAT KUMAR NAYAK	SATYAJIT PATTANAİK VS	// 0 //
184	D-WP(C)/30117/2024 WP(C)/17222/2024	DHIRAJ KUMAR VS LOPAMUDRA MOHAPATRA	BHABANI SHANKAR DASPARIDA VS	// 0 //
185	D-WP(C)/29401/2024 WP(C)/17223/2024	SANTOSH KUMAR ROUT VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
186	D-WP(C)/29989/2024 WP(C)/17224/2024	EXECUTIVE ENGINEER, SUB-DIVISION-I, BHUTAPARA, TPWODL VS MOHMMED SHAMSHAD ALLI	PRASANTA KUMAR TRIPATHY VS	// 0 //
187	D-WP(C)/30071/2024 WP(C)/17225/2024	BRAJABANDHU TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
188	D-WP(C)/29327/2024 WP(C)/17226/2024	SEEMA MOHAPATRA VS HOUSING AND URBAN DEVELOPMENT DEPT., BBSR	KSHIROD KUMAR SAHOO VS	// 0 //
189	D-WP(C)/30290/2024 WP(C)/17227/2024	NARASINGHA NAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
190	D-WP(C)/30198/2024 WP(C)/17228/2024	DAMBARUDHAR SETHI VS THE CHIEF GENERAL MANAGER, SBI, BBSR	ROHIT RANJAN RAY VS	// 0 //
191	D-WP(C)/30205/2024 WP(C)/17229/2024	NIRJHARANI SUNA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
192	D-WP(C)/30220/2024 WP(C)/17230/2024	RUKMANI BINDHANI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
193	D-WP(C)/29459/2024	BHARATI PATRO	PRATYUSHA NAIDU	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17231/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/30001/2024 WP(C)/17232/2024	ASHOK KUMAR SUNDARAY VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
195	D-WP(C)/27603/2024 WP(C)/17233/2024	MD.ATHAR ALI VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
196	D-WP(C)/30271/2024 WP(C)/17234/2024	REKH SINGH MEENA VS DIRECTOR GENERAL, RPF, NEW DELHI	MANOJA KUMAR KHUNTIA VS	// 0 //
197	D-WP(C)/27451/2024 WP(C)/17235/2024	MINAKETAN PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
198	D-WP(C)/28875/2024 WP(C)/17236/2024	SANJAY KUMAR CHHURIA VS STATE OF ODISHA	RAKESH KUMAR SARAGHI VS	// 0 //
199	D-WP(C)/29993/2024 WP(C)/17237/2024	M/S VASUNDHARA LAND AND DEVELOPERS PVT.LTD.,CUTTACK VS SUBHADRA KAR	DEBA KUMAR RATH VS	// 0 //
200	D-WP(C)/30014/2024 WP(C)/17238/2024	PRAMODNATH THAKUR VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// 0 //
201	D-WP(C)/28530/2024 WP(C)/17239/2024	BHABANI SANKAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
202	D-WP(C)/29337/2024 WP(C)/17240/2024	GAYATRI ROUT VS UNION OF INDIA	RUDRA NARAYAN PARIJA VS	// 0 //
203	D-WP(C)/30707/2024 WP(C)/17241/2024	GHANSHYAM AGRAWAL VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
204	D-WP(C)/30708/2024 WP(C)/17242/2024	SURESH KUMAR KATARUKA VS	SUBHASISH DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/30710/2024 WP(C)/17243/2024	STATE OF ODISHA SRIKANT AGRAWAL VS	SUBHASISH DAS VS	// // 0
206	D-WP(C)/30705/2024 WP(C)/17244/2024	STATE OF ODISHA BINOD DHANUKA VS	SUBHASISH DAS VS	// // 0
207	D-WP(C)/29606/2024 WP(C)/17245/2024	STATE OF ODISHA KHIROD CHANDRA BHATTA VS	DINESH CHANDRA RAY VS	// // 0
208	D-WP(C)/29996/2024 WP(C)/17246/2024	STATE OF ODISHA NRUSINGH PRASAD SUNDARAY VS	SANJAY KUMAR SAMANTARAY VS	// // 0
209	D-WP(C)/30016/2024 WP(C)/17247/2024	STATE OF ODISHA SHYAM SUNDAR SHARMA VS	KHAGESWAR BEHERA VS	// // 0
210	D-WP(C)/29399/2024 WP(C)/17248/2024	STATE OF ODISHA MARDARAJ SWAIN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
211	D-WP(C)/30737/2024 WP(C)/17249/2024	STATE OF ODISHA SUNIL KUMAR PANSARI VS	AMIT PRASAD BOSE VS	// // 0
212	D-WP(C)/27475/2024 WP(C)/17250/2024	STATE OF ODISHA PRAFULLA KUMAR BHOI VS	SANJIB KUMAR RATH VS	// // 0
213	D-WP(C)/30738/2024 WP(C)/17251/2024	STATE OF ORISSA SANTOSH AGARWALA VS	AMIT PRASAD BOSE VS	// // 0
214	D-WP(C)/30048/2024 WP(C)/17252/2024	STATE OF ODISHA BALARAM INSTITUTE OF MEDICAL SCIENCE, KHURDA VS	GYANA RANJAN SETHI VS	// // 0
215	D-WP(C)/30685/2024 WP(C)/17253/2024	STATE OF ODISHA BIJAY KUMAR AGRAWAL VS	ALOK KUMAR PANDA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/29931/2024 WP(C)/17254/2024	PRAFULL KUMAR SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
217	D-WP(C)/30740/2024 WP(C)/17255/2024	NIRAJ KUMAR KANDAL VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //
218	D-WP(C)/30697/2024 WP(C)/17256/2024	UMESH AGRAWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
219	D-WP(C)/29797/2024 WP(C)/17257/2024	TAPAN KUMAR RAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
220	D-WP(C)/29959/2024 WP(C)/17258/2024	JAGAMOHAN PRADHAN VS STATE OF ORISSA	SAROJ RANJAN SUBUDHI VS	// 0 //
221	D-WP(C)/30428/2024 WP(C)/17259/2024	EXECUTIVE EGINEER ELECTRICAL STORES DIVISION, TPSODL VS THE CHAIRMAN DIRECTOR OF INDUSTRIES M.S.E.F.C, CUTTACK	RUPESH KUMAR KANUNGO VS	// 0 //
222	D-WP(C)/30029/2024 WP(C)/17260/2024	THE EXECUTIVE ENGINEER (ELECT) RAYAGADA VS SNEHALATA SAHOO	PRASANTA KUMAR TRIPATHY VS	// 0 //
223	D-WP(C)/30037/2024 WP(C)/17261/2024	RAJANI PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
224	D-WP(C)/30711/2024 WP(C)/17262/2024	SUSHILA DEVI AGRAWAL VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
225	D-WP(C)/30430/2024 WP(C)/17263/2024	BIRANCHI NAYARAN SAHU VS COLLECTOR CUM D.M. SUNDARGARH	AVIJIT MISHRA VS	// 0 //
226	D-WP(C)/30114/2024 WP(C)/17264/2024	PRAMOD KUMAR PATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
227	D-WP(C)/30443/2024	M/S BAJRANGBALI REROLLERS(P) LTD.,SUNDERGARH	GOURI MOHAN RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17265/2024	VS ODISHA ELECTRICITY REGULATORY COMMISION, BBSR	VS	0 //
228	D-WP(C)/30129/2024 WP(C)/17266/2024	SHRADHASHREE SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
229	D-WP(C)/30427/2024 WP(C)/17267/2024	ABAKASHA NAYAK VS STATE OF ORISSA	SWAPNIL ROY VS	// 0 //
230	D-WP(C)/30344/2024 WP(C)/17268/2024	SAROJ KUMAR MOHAPATRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
231	D-WP(C)/29742/2024 WP(C)/17269/2024	DR. UMESH PANIGRAHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
232	D-WP(C)/30454/2024 WP(C)/17270/2024	ACHYUTANANDA BISWAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
233	D-WP(C)/30263/2024 WP(C)/17271/2024	NIRANJAN BISWAL VS MANAGING DIRECTOR, DE LAGE FINANCIAL SERVICES LTD.,MUMBAI	RAKESH KUMAR MALLICK VS	// 0 //
234	D-WP(C)/30169/2024 WP(C)/17272/2024	DIN DAYAL MODI VS THE COMMNR CUM SECY, HOME DEPT., BBSR	RAMESH CHANDRA SWAIN VS	// 0 //
235	D-WP(C)/30279/2024 WP(C)/17273/2024	SATYABATI HARIPAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
236	D-WP(C)/29955/2024 WP(C)/17274/2024	RAMANATH DAS VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
237	D-WP(C)/30457/2024 WP(C)/17275/2024	M/S. ANKITA ENTERPRISES, BBSR VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
238	D-WP(C)/30709/2024 WP(C)/17276/2024	M/S CHOUDHURY MEDICAL STORE, KHORDA VS	PAMI RATH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/30285/2024 WP(C)/17277/2024	UNION OF INDIA UNION OF INDIA VS ASHOK SHAHI	BHABANI SHANKAR RAYAGURU VS	// // 0 //
240	D-WP(C)/30306/2024 WP(C)/17278/2024	JAGANNATH PRASAD BAURI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
241	D-WP(C)/30764/2024 WP(C)/17279/2024	SANBHUNATH NAYAK VS ENDOWMENT COMMISSIONER, KHURDA	BIGYAN KUMAR SHARMA VS	// 0 //
242	D-WP(C)/30212/2024 WP(C)/17280/2024	BISHNU PRASAD GOUDA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
243	D-WP(C)/30771/2024 WP(C)/17281/2024	SAGAR KUMAR SETHI VS ENDOWMENT COMMISSIONER, KHURDA	BIGYAN KUMAR SHARMA VS	// 0 //
244	D-WP(C)/30051/2024 WP(C)/17282/2024	NIRANJAN MAHARANA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
245	D-WP(C)/30747/2024 WP(C)/17283/2024	SUBHALAXMI PARIDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
246	D-WP(C)/30222/2024 WP(C)/17284/2024	JHARANA MALLIK@MALIK VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
247	D-WP(C)/29960/2024 WP(C)/17285/2024	M/S. JAGAT JANANI SERVICES PVT.LTD.,KEONJHAR VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
248	D-WP(C)/30067/2024 WP(C)/17286/2024	M/S. TKP PROJECTS PVT. LTD., SAMBALPUR VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, ROURKELA	RAJJEET ROY VS	// 0 //
249	D-WP(C)/29395/2024 WP(C)/17287/2024	NIHAR RANJAN SAMAL VS STATE OF ODISHA	PRANGYANANDA PATTANAİK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/30463/2024 WP(C)/17288/2024	PURNA CHANDRA MALLICK VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// () //
251	D-WP(C)/29992/2024 WP(C)/17289/2024	LAXMI NAREN @ LAXMI NARAYAN PADHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// () //
252	D-WP(C)/30030/2024 WP(C)/17290/2024	THE EXECUTIVE ENGINEER (ELECT) RAYAGADA VS MUKESH GULANI	PRASANTA KUMAR TRIPATHY VS	// () //
253	D-WP(C)/30021/2024 WP(C)/17291/2024	MAKALINGA GAHIR VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// () //
254	D-WP(C)/30081/2024 WP(C)/17292/2024	SUDAM CHARAN SAHU VS KAMA SAHU	BISWA RANJAN DAS VS	// () //
255	D-WP(C)/30088/2024 WP(C)/17293/2024	AKHYUARNA KUMARI SATAPATHY@AKHYUARNA SATAPATHY VS GIRIJA SHANKAR NAYAK	BISWA RANJAN DAS VS	// () //
256	D-ABLAPL/17796/2024 ABLAPL/7416/2024	SUDARSANA MOHARANA VS STATE OF ODISHA	LINGARAJ SARANGI VS	CUTTACK SADAR /192 /2024 () //
257	D-ABLAPL/20271/2024 ABLAPL/7417/2024	RAJA GOCHHAYAT VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BALIMI /149 /2024 () //
258	D-ABLAPL/18750/2024 ABLAPL/7418/2024	SAYAN @ BICHITRA MALIK @ BICHITA MALLICK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI RURAL PS /291 /2024 () //
259	D-ABLAPL/20316/2024 ABLAPL/7419/2024	PUJA RANI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /130 /2024 () //
260	D-ABLAPL/19530/2024 ABLAPL/7420/2024	CHANDAN @ CHANDAN KUMAR JENA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	BANSADA /184 /2024 () //
261	D-ABLAPL/20339/2024	BENUDHAR DAS @ BENU	PARTHA SARATHI NAYAK	BALASORE TOWN /220 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7421/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/20349/2024 ABLAPL/7422/2024	SANGRAM BARIK VS STATE OF ODISHA	HAREKRUSHNA MOHANTY VS	TIGIRIA /155 /2024 () //
263	D-ABLAPL/19571/2024 ABLAPL/7423/2024	ALOK MAHALIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /503 /2024 () //
264	D-ABLAPL/20351/2024 ABLAPL/7424/2024	GULTHU @ GULUTHU SAHU VS STATE OF ODISHA	SAILABALA JENA VS	GAISILET /35 /2024 () //
265	D-ABLAPL/19719/2024 ABLAPL/7425/2024	BHAGAT ORAM VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	/ /0 S.D.J.M.,SAMBALPUR(Sambalpur) 2(A)CC/0000501/2024
266	D-ABLAPL/19750/2024 ABLAPL/7426/2024	KALANDI @ KALANDI CHARAN BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /186 /2024 () //
267	D-ABLAPL/19854/2024 ABLAPL/7427/2024	SHILPA CHOUDHURY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /161 /2024 () //
268	D-ABLAPL/20420/2024 ABLAPL/7428/2024	SUDHIR SWAIN VS STATE OF ODISHA	ASHOK DAS VS	CHATRAPUR /211 /2024 () //
269	D-ABLAPL/20505/2024 ABLAPL/7429/2024	SUKUMAR CHANDRA PATRA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	BASTA /88 /2024 () //
270	D-ABLAPL/20497/2024 ABLAPL/7430/2024	PRADEEP BEHERA VS STATE OF ODISHA	BIJAYANANDA DASH VS	BANKI /216 /2024 () //
271	D-ABLAPL/20523/2024 ABLAPL/7431/2024	ARJUNA MALLICK @ ARJUN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	GOP /190 /2024 () //
272	D-ABLAPL/20168/2024 ABLAPL/7432/2024	ARUN KUMAR MIRCHANDANI VS	AVIJIT PATNAIK VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/20500/2024 ABLAPL/7433/2024	UNION OF INDIA NARESH @ NARI BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// BANAPUR P.S. /196 /2023 () //
274	D-ABLAPL/20244/2024 ABLAPL/7434/2024	JITENDRA BARIK VS STATE OF ODISHA	PRADIPTA BEURA VS	CUTTACK SADAR /154 /2024 () //
275	D-ABLAPL/20535/2024 ABLAPL/7435/2024	SRIDHAR MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /298 /2024 () //
276	D-ABLAPL/20501/2024 ABLAPL/7436/2024	SUDARSAN BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /214 /2024 () //
277	D-ABLAPL/20557/2024 ABLAPL/7437/2024	SUBAS CHANDRA SAHU @ SUBAS SAHU VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	BALIMI /154 /2024 () //
278	D-ABLAPL/20502/2024 ABLAPL/7438/2024	SURENDRA ROUT VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BOLANGIR SADAR /213 /2024 () //
279	D-ABLAPL/20558/2024 ABLAPL/7439/2024	AKHIL KUMAR PRUSTY VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	BALIMI /154 /2024 () //
280	D-ABLAPL/20700/2024 ABLAPL/7440/2024	BENUDHARA BARIK VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	BARGARH /418 /2024 () //
281	D-ABLAPL/20743/2024 ABLAPL/7441/2024	SUNIL KUMAR SAHOO VS STATE OF ODISHA	SAKTI MOHAN BEHERA VS	BALIANTA P.S. /322 /2024 () //
282	D-ABLAPL/20532/2024 ABLAPL/7442/2024	G. SATYANARAYAN VS UNION OF INDIA	KRUSHNA CHANDRA DASH VS	//0 () //
283	D-ABLAPL/20539/2024 ABLAPL/7443/2024	PRATAP SAMANTA VS STATE OF ODISHA	SURYAKANTA PALAI VS	ERASAMA /292 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/20544/2024 ABLAPL/7444/2024	AMIT KUMAR BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /351 /2024 () //
285	D-ABLAPL/20551/2024 ABLAPL/7445/2024	TAPAN KUMAR NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BALIMI /149 /2024 () //
286	D-ABLAPL/20457/2024 ABLAPL/7446/2024	ASHOK KUMAR PATTANAİK VS STATE OF ODISHA	DIPAK KUMAR DEY VS	KEONJHAR SADAR /399 /2024 () //
287	D-ABLAPL/20553/2024 ABLAPL/7447/2024	PAHALA SETHY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /105 /2024 () //
288	D-ABLAPL/20563/2024 ABLAPL/7448/2024	NIRANJAN MISHRA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	KUMBHARAPARA /207 /2024 () //
289	D-ABLAPL/20488/2024 ABLAPL/7449/2024	PRASANTA KUMAR RAY VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	/ /0 () //
290	D-ABLAPL/20582/2024 ABLAPL/7450/2024	PARAMESWAR DAS @ BUDHIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KHANTAPADA /151 /2024 () //
291	D-ABLAPL/20954/2024 ABLAPL/7451/2024	BADAL MALIA @ BISWAJIT MALIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /229 /2024 () //
292	D-ABLAPL/20958/2024 ABLAPL/7452/2024	JITENDRA DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JAJPUR SADAR /167 /2024 () //
293	D-ABLAPL/20566/2024 ABLAPL/7453/2024	SUSHA BHOL @ ASHOK KUMAR BHOL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /74 /2024 () //
294	D-ABLAPL/20971/2024 ABLAPL/7454/2024	MAMMATAMAYEE DASBEHERA VS STATE OF ODISHA	APARESH BHOI VS	BASUDEVPUR /499 /2024 () //
295	D-ABLAPL/20613/2024	DILLIP KUMAR MALLICK	PRAMOD CHANDRA SEJPADA	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7455/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/20572/2024 ABLAPL/7456/2024	SACHIDANANDA BHOI VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	PAHALA /101 /2023 () //
297	D-ABLAPL/20962/2024 ABLAPL/7457/2024	GOPI @ GUPI MAHANTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /152 /2018 () //
298	D-ABLAPL/20581/2024 ABLAPL/7458/2024	NIRMAL LENKA VS STATE OF ODISHA	BIJNYAN KUMAR MOHAPATRA VS	KRUSHANANDAPUR /101 /2023 () //
299	D-ABLAPL/20614/2024 ABLAPL/7459/2024	NIRMAL BARIK @ BABULU BARIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /60 /2024 () //
300	D-ABLAPL/21001/2024 ABLAPL/7460/2024	JUGAL KISHORE SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	TIGIRIA /152 /2024 () //
301	D-ABLAPL/20654/2024 ABLAPL/7461/2024	SANJIB KUMAR ROUT VS STATE OF ODISHA	SAIBRATA RATH VS	JATNI P.S. /259 /2024 () //
302	D-ABLAPL/20898/2024 ABLAPL/7462/2024	DAMBARUDHAR MALLA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /235 /2024 () //
303	D-ABLAPL/20744/2024 ABLAPL/7463/2024	KANHA @ AUROBINDA MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /229 /2024 () //
304	D-ABLAPL/20915/2024 ABLAPL/7464/2024	BIRANCHI NAYAK @ BIRANCHI NARAYAN NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /267 /2024 () //
305	D-ABLAPL/20737/2024 ABLAPL/7465/2024	PRABHASINI MAHUNTA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	INFOCITY PS /289 /2023 () //
306	D-ABLAPL/20738/2024 ABLAPL/7466/2024	TRILOCHAN SAHOO VS	SURESH KUMAR PANDA VS	CHOUDWAR /490 /2021 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/20749/2024 ABLAPL/7467/2024	STATE OF ODISHA MANAS POTHAL @ BHENDI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE SADAR /354 /2021 ()
308	D-ABLAPL/20918/2024 ABLAPL/7468/2024	STATE OF ODISHA SRIDHAR MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// AUL /477 /2024 ()
309	D-ABLAPL/20930/2024 ABLAPL/7469/2024	STATE OF ODISHA DEBASISH PANDA VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	// BARBIL /214 /2024 ()
310	D-ABLAPL/20745/2024 ABLAPL/7470/2024	STATE OF ODISHA JITU MUKHI VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// SARANAKUL /117 /2024 ()
311	D-ABLAPL/20713/2024 ABLAPL/7471/2024	STATE OF ODISHA PRAVAT SUTAR VS STATE OF ODISHA	MANORANJAN PADHI VS	// DHUSURI /211 /2024 ()
312	D-ABLAPL/20682/2024 ABLAPL/7472/2024	STATE OF ODISHA PRANABANDHU SAHOO @ TUTU SAHOO VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// HANDAPA /181 /2024 ()
313	D-ABLAPL/20725/2024 ABLAPL/7473/2024	STATE OF ODISHA SURYA @ SURYA SIKHA TANDI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// BARGARH /308 /2024 ()
314	D-ABLAPL/20720/2024 ABLAPL/7474/2024	STATE OF ODISHA SUMANTA KU JENA @ SUSANTA JENA VS STATE OF ODISHA	LAMBODOR ACHARI VS	// BHANJANAGAR /459 /2024 ()